

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2464/18/25]

II. (ii) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Food Technology, Entrepreneurship and Management, (NIFTEM) Thanjavur, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Institute.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2471/18/25]

- (ii) (a) Fourteenth Annual Report and Accounts of the National Institute of Food Technology, Entrepreneurship and Management (NIFTEM), Kundli, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.  
 (b) Performance Review of the above Institute for the year 2023-24.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2472/18/25]

I. **Notification of the Ministry of Textiles**

II. **Reports and Accounts 2023-24 of TEXPROCIL, Mumbai; ISEPC, New Delhi**

III. **Accounts (2023) of the South Asian University (SAU), New Delhi,**

**वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्र मार्गेरिटा):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 712(E)., dated the 11<sup>th</sup> February, 2025, reconstituting the official members in the National Jute Board, as mentioned therein, with effect from 29<sup>th</sup> September, 2024, for a period of two years, issued under sub-section (1) of Section 3 of the National Jute Board Act, 2008.

[Placed in Library. See No. L. T. 2514/18/25]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Seventieth Annual Report and Accounts of the Cotton Textiles Export Promotion Council (TEXPROCIL), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Council.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2516/18/25]

- (ii) (a) Forty-first Annual Report and Accounts of the Indian Silk Export Promotion Council (ISEPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Council.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2515/18/25]

III. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Accounts of the South Asian University (SAU), New Delhi, for the year 2023, and the Audit Report thereon.  
 (b) Review by Government on the working of the above University.

[Placed in Library. See No. L. T. 2504/18/25]

### Notification of the Ministry of Finance

**वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी):** महोदय, मैं देसी चने (एचएस 0713 20 20) के आयात पर 01 अप्रैल 2025 से 10% का कुल आयात शुल्क अधिरोपित करने के लिए सीमा शुल्क अधिनियम, 1962 की धारा 159 के अधीन वित्त मंत्रालय (राजस्व विभाग) की अधिसूचना सं. 11/2018-सीमा शुल्क, दिनांक 2 फरवरी, 2018 और 11/2021-सीमा शुल्क, दिनांक 1 फरवरी, 2021 का संशोधन करने वाली अधिसूचना सं. 20/2025-सीमा शुल्क दिनांक 27 मार्च, 2025 तथा व्याख्यात्मक ज्ञापन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L. T. 2505/18/25]